

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Service Tax Appeal No. 487 of 2011

(Arising out of OIA-COMMR-A-/21-22/VDR-II/2011 Dated- 20/01/2011 passed by
Commissioner of Central Excise, CUSTOMS (Adjudication)-VADODARA-II)

Labh Construction

B/18, Karelibaug Society,
B/H, Bright School, Vip Road,
VADODARA, GUJARAT

.....Appellant

VERSUS

C.C.E. & S.T.-Vadodara-ii

1st Floor... Room No.101,
New Central Excise Building,
Vadodara, Gujarat-390023

.....Respondent

APPEARANCE:

None appeared for the Appellant

Shri. Vijay G Iyengar, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING : 09.01.2023

DATE OF DECISION: 09.01.2023

The appeal is disposed of. For order, see order of date in Service Tax
Appeal No. 246 of 2011.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**